IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cr. Revision No. 329 of 2014

Gaurango Pradhan … … Petitioner

Versus

The State of Jharkhand … … Opp. Party

CORAM: HON'BLE MRS. JUSTICE ANUBHA RAWAT CHOUDHARY

For the Petitioner : Ms. Shilpi John, Advocate
For the State : Mr. Sanjay Kumar Srivastava, Advocate

Through Video Conferencing

13/29.06.2020

1. Learned Amicus Ms. Shilpi John appears on behalf of the petitioner through video conferencing.
2. Learned counsel for the opposite party has not joined, however Mr. Sanjay Kumar Srivastava, learned counsel submits that he would inform the Advocate of the opposite party.
3. At the request of learned counsel for the petitioner, the matter is adjourned and directed to be posted on '03.07.2020 for 'Final Disposal'.

(Anubha Rawat Choudhary, J.)

Binit/